

मि.सं. 12-32/सीस्टैट/सी.पी.आई.ओ./न.दि./ वी.पी.पा./2012 ✓

सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण  
पश्चिमि खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 24/4/17

आई.डी. नं.- 12-32/2012

सेवा में,

श्री आर. के. जैन  
1512-बी, भीष्म पितामह मार्ग,  
वज़ीर नगर, नई दिल्ली-110063

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत सूचना।  
महोदय,

आपके सूचना के अधिकार के दि. 28/3/17 संख्या  
10359/17 के आवेदन के संदर्भ इस अधिकरण के -  
34-वज़ीरनगर (ए) से प्राप्त 03 पृष्ठ  
की सूचना/लेखा प्रतियाँ आपके संदर्भ हेतु संलग्न की जाती हैं।

अतः आपसे अनुरोध है कि पावती की सूचना दें तथा इस अधिकरण को रु. 2/-  
प्रति पृष्ठ की दर से रु. 06/- नकद/ लेखा अधिकारी, सीस्टैट नई दिल्ली के नाम  
मांग पत्र (डिमांड ड्राफ्ट) के रूप में ज़मा कराएं।

यदि सूचना से असन्तुष्ट हों तो आप सूचना का अधिकार अधिनियम  
2005 के खण्ड 19 के तहत 30 दिन के भीतर प्रथम अपीलीय प्राधिकारी, सीस्टैट, नई  
दिल्ली के समक्ष अपील कर सकते हैं।

संलग्नक:- उपर्युक्त

76  
(वी.पी. साण्डेय)

केंद्रीय लोक सूचना अधिकारी

o/c



F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 19.04.2017

I.D. No. 12-32/2017

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application dated 05.04.2017 filed by Shri R. K. Jain in CPIO I.D. No. 12-32/2017, please find enclosed herewith point wise reply concerning the Administration section is as under :

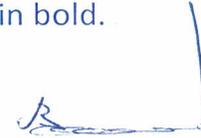
**Reply to (A)(i)(ii) and (iii)** The information is enclosed.

**Reply to (B)** Shri V. P. Pandey joined CESTAT as Group "B" Officer on 2.6.2000. He was posted at Delhi during his tenure.

**Reply to ©** There is no transfer policy for CESTAT secretarial/ registry staff.

**Reply to (D)** There is no transfer policy for the Assistant Registrars and the Dy. Registrars.

**Reply to (E)** The information is enclosed in the list enclosed with Para (A) in Column "Duration" and highlighted in bold.



(Bineesh Kumar K.S.)  
Deputy Registrar(Admn.)

S. No.	Name of the Officer	Present Post	Joined as	Station at which joined	Date of Joining in CESTAT	Station As Group "A" Officers	Duration
1.	Shri K. S. Bineesh Kumar	Deputy Registrar	Assistant Registrar	Delhi	12.4.99	Delhi Bangalore Chennai Bangalore Delhi	12.4.99-1.6.2003 2.6.2003-21.7.2005 <b>22.7.2005-18.7.2011</b> 19.7.2011-7.2.16 8.2.16- till date
2.	Shri Mohinder Singh	Deputy Registrar	Assistant Registrar	Mumbai	1.1.2003	Mumbai Delhi Ahmedabad Delhi	1.1.2003-5.8.2004 <b>6.8.2004-31.7.2012</b> 1.8.2013-1.1.2016 1.1.16-till date
3.	Shri T. Viswaprakash	Deputy Registrar	Assistant Registrar	Mumbai	15.12.99	Mumbai Ahmedabad Delhi Mumbai	<b>15.12.99-10.7.2006</b> <b>11.7.2006-31.7.2012</b> 1.8.12-26.12.2012 27.12.2012- till date
4.	Shri T. K. Sarkar	Deputy Registrar	Court Master	Kolkatta	27.11.98(As Court Master)	Kolkatta Delhi Kolkatta	<b>13.12.2001-18.7.2011</b> 18.7.2011-8.11.2011 <b>9.11.2011-till date</b>

S. No.	Name of the Officer	Present Post	Joined as	Station at which joined	Date of Joining in CESTAT	Station As Group "A" Officers	Duration
5.	Shri S. K. Verma	Assistant Registrar	Assistant Registrar	Delhi	21.4.99	Delhi Kolkatta (On deputation) Delhi Bangalore Delhi Chandigarh Kolkatta	21.4.99-9.10.2000 30.11.2000-19.6.2001  27.6.2001-23.12.2001 <b>24.12.2001-30.6.2006</b> <b>7.7.2006-18.7.2011</b> 19.7.2011-2.12.2015 2.12.15-31.3.17 1.4.17(not joined)
6.	Shri Mukesh Gupta	Assistant Registrar	Court Master	Delhi	5.8.04 (As Court Master)	Delhi Allahabad Chandigarh	<b>23.6.2006-10.1.16</b> 11.1.16-26.2.17 27.2.17- till date  29.4.1999
7.	Shri Kripa Shanker	Assistant Registrar	Court Master	Delhi	<del>19.11.07</del> 29.4.1999 (as Court Master)	Delhi Hyderabad	<b>19.11.07 - 11.12.15</b> 14.12.15- till date
8.	Shri U.S. Verma	Assistant Registrar	Court Master	Mumbai	12.08.02 ( as court Master)	Mumbai Ahmedabad	<b>12.08.02-28.09.2006</b> 29.09.06- 30.04.2014 <b>1.5.14-till date</b>
9.	Shri V. P. Pandey	Assistant Registrar	Court Master	Delhi	2.6.2000( as court Master)	Delhi	<b>1.5.14-till date</b>
9.	Shri Santosh Kumar Tiwari	Assistant Registrar	Assistant Registrar	Bangalore	3.2.16	Bangalore	3.2.16- till date

10.	Shri Rohit Kumar Shukla	Assistant Registrar	Assistant Registrar	Chennai	27.4.15	Chennai Allahabad	27.4.15-19.2.17 20.2.17- till date
11.	Ms. Yakshi Jai Singh Chauhan	Assistant Registrar	Assistant Registrar	Delhi	23.12.14	Delhi	23.12.14- till date

F. No. 12-32 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated:- 25/04/17

ID No. 12-32/17

Subject: Information sought under RTI Act, 2005.

Sir,

Please refer to RTI application No. 10399/17 dated 29/3/17 of Shri /Smt. **R.K. Jain** under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. 10399/17 dated. 29/3/17 CPIO ID No. 12-32/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 26/04/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

  
(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DRI(A)
2. \_\_\_\_\_
3. \_\_\_\_\_
4. \_\_\_\_\_

5. Sh. R.K. Jain,1512-B, Bhishm Pitamah Marg,  
Wazir Nagar, New Delhi-110003



1184/CR/2017  
29/03/2017

LD No. 12-32/2017

**Application under Section 6 of the Right to Information Act, 2005**

Ref. No. : RTI/P-195/10399/17  
Dated : 29-3-2017

To

Shri V.P. Pandey  
CPIO & Assistant Registrar  
Customs Excise & Service Tax Appellate Tribunal,  
West Block 2, R.K. Puram,  
New Delhi - 110066



1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	(A) Please provide the following information in relation to all the existing Assistant Registrars and Dy. Registrars of the CESTAT.  (i) Please provide date of joining of each of them in the CESTAT and the rank and post they joined.  (ii) Please provide the stations at which each of one of them joined the CESTAT and place of their present posting.  (iii) Please provide duration for which they have been remained posted at each particular station.  (B) Please provide the date of joining of service of Shri V.P. Pandey at CESTAT and the post at which he joined and the stations at which he was posed during his tenure in CESTAT.  (C) Please provide details and copy of the transfer policy for CESTAT secretarial / registry staff.  (D) Please provide details and copy of the transfer policy for the Assistant Registrars and the Dy. Registrars in the CESTAT.  (E) As per Government of India instructions, every Class I Officer has to be transferred in 3-5 years so that no local contacts or vested interest is created. Please also provide names of the Assistant Registrar / Dy. Registrars who have remain posted for 5 years at one station.

DR(A)

V.P. Pandey is CPIO.  
joined CESTAT  
as group B officer  
on 02-6-2000,  
not as group A officer.

V.P. Pandey is CPIO.  
AS Class-I officer  
V.P. Pandey will  
complete 05 years  
on 30-4-2019.  
As on date

of filing the RTI application  
V.P. Pandey did not complete even  
03 years on 29-3-17

Recd  
29/3/17

29/03/17

	<b>Note:-Please provide pointwise information/ response for each of above points.</b>
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.
6.	A Postal Order No. 38F 171726 for Rs. 10 towards payment of fee is enclosed herewith. You are requested to filling the name in which the Postal Order is payable.
7.	As per Section 7 of the RTI Act, 2005 information is to be provided <b>within 30 days of the Application.</b>



Signature of Applicant  
Telephone No. : 9810077977  
011-24651101, 24690707  
Fax No. 011-24635243

Place : New Delhi

Encl. : as above

Hira/---  
HR